

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2565  
ANSWERED ON:22.07.2009  
INDIAN WORKERS IN GULF AND AFRICAN COUNTRIES  
Dubey Shri Nishikant

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) the details of Indian labourers working abroad including Gulf and African countries as on date, country-wise;
- (b) the number of Indian labourers migrated to these countries during each of the last three years and the current year;
- (c) whether there has been any decline in the number of labourers migrating to these countries during the said period;and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) Such details are not maintained, since there is no compulsory registration with the Indian Missions at the time of arrival or departure.

(b), (c) & (d) Emigration Clearance is required for workers in the 'Emigration Clearance Required' category, going to United Arab Emirates, Saudi Arabia, Kuwait, Oman, Qatar, Bahrain, Jordan, Libya, Yemen, Sudan, Malaysia, Thailand, Lebanon, Syria, Afghanistan and Indonesia for employment. The number of workers granted emigration clearance during last three years and the current year is given below:

- (i) 2006 - 676912
- (ii) 2007 - 809453
- (iii) 2008 - 848601
- (iv) During 2009 - 327356  
(January to June)

There is a slight decline in 2009.